Annexure-7

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:17.06.2023 in accordance with Section 25(2) (e), IBC,2016

List of operational creditors (Government dues)

1	Ъ	-	SI. No.
Total	Income Tax Officer, Ward - 1, Bhiwadi	Department	Details of Claimant
1	Income Tax	Government	T
-	Income Tax 09.06.2023	Date of receipt	Details of claim received
10,64,79,933.00	10,64,79,933.00	Amount claimed	aim received
10,64,79,933.00 10,64,79,933.00	10,64,79,933.00 10,64,79,933.00	Amount of claim admitted	
1	1	Nature of claim	
1		Amount covered by security interest	Details of claim admitted
		Amount covered by guarantee	admitted
ir	No	Whether related party?	
C		% of voting of dues, that share in CoC, contingen if applicable t claim off	
-	T	of contingen t claim	Amount
,	1	dues, that claim not may be set- admitted off	Amount of
	,	claim not admitted	
	ı		Amount of
	ī	Remarks, if any	(Alliouiii iiis

